Annexure-1

Name of the corporate debtor: M/s Evershine Solvex Private Limited; Date of commencement of liquidation: 23.01.2023; List of stakeholders as on: 17.03.2023 List of secured financial creditors

N		S.
Axis Bank	Bank of India	Name of credito
22.02.	708.02. 2023	Detail recel
6,71,03	23,05,2 8,429.6 3	tails of claim received  Amou nt claime
22.02. 6,71,03 6,71,033Secur 2023 3 ed	Bank of 08.02. 23,05,2 23,05,28 Secur India 2023 8,429.6 ,429.63 ed 3	Amount Natur Amou of claim eof nt admitte claim dby security intere
3Secur ed		Natur n eof claim
6,71,03 No	23,05,2 Yes 8,429.6 3	Amou nt covere dby securi ty intere
No	Yes	Amou Wheth nt er covere securit dby y securi interes ty intere relinquest (Yes/No)
Hypothecation of vehicles i.e. Ashok Ley Land- Cabin Chassis/Partner	1. Exclusive charge by way of Hypothecation of Stocks & Book-debts 2. Exclusive charge by way of Hypothecation of net block of assets.  Collateral Security: 1. Exclusive charge by way of EQM of factory land & building measuring 62K-12M & 24K-18M, situated at Jalalabad Muktsar Road owned by the Corporate Debtor.	Details of claim admitted    Out
		Amo % unt share cover in tota ed by amour guar t of antee claims admitt ed
0.29%	98.58%	Amo % unt share cover in total ed by amoun guar t of antee claims admitt ed
<u>Z</u>	₹	= = = = = = = = = = = = = = = = = = = =
<u>Z</u>		t of any mutual dues, that maybe set off
Z		claim
Z	<b>Z</b>	illustration in the state of th
Z.	2	ks,if any